

PART I

Section II



GOVERNMENT OF KERALA

General Administration (Special-C) Department

NOTIFICATION

No. SPL-C3/152/32018/GAD. *Dated, Thiruvananthapuram, 12th June, 2018.*

The following Government of India Notification is republished.

M. C. VALSALAKUMARAN,

Additional Secretary to Government.

File No. 1-15011/1/2013-IPS-I

GOVERNMENT OF INDIA/BHARAT SARKAR

Ministry of Home Affairs/Grh Mantralaya

New Delhi, dated 16th, March 2018.

ORDER

WHEREAS, Ministry of Personnel, Public Grievances and Pension, DoP & T vide O. M. No. 14014/14/2014-AIS.I dated 21-8-2017 intimated that in the wake of Hon'ble High court of Punjab and Haryana order dated 1-2-2010 in CWP No. 15798/2009 in the case of Praveen Kumar, a State Civil Service Officer of Punjab cadre Vs Union of India as confirmed by Hon'ble Supreme Court issued notification dated 18-4-2012 for making amendment in the respective seniority regulations for IAS/IPS/IFoS. These amendments were however made

applicable to the Select Lists prepared as per the ratio laid down in the case of Praveen Kumar and accordingly, seniority/year of allotment of the officers included in the said Select Lists were determined as per the amended seniority regulations.

2. WHEREAS, consequent upon dismissal of SLP No. 4930-4931 of 2016 and Review Petition No. 001428- 001429/2017 filed by the DoP & T in case of F. R. Jamadar and other connected court cases filed by this Ministry, it has now been decided to apply the amended seniority regulations prospectively i.e. w.e.f. 18-4-2012. Accordingly, Seniority/year of allotment of the IPS officers appointed during 1-2-2010 to 18-4-2012 from the Select Lists prepared as per ratio laid down in the Praveen Kumar case would need to be re-determined as per the pre-amended seniority Regulations.

3. AND WHEREAS, the DoP & T vide O.M. No. 14014/14/2014-AIS-I dated 3-11-2017 has decided that seniority/year of allotment of officer appointed after 18-4-2012 against the vacancies arisen between 1-2-2010 to 18-4-2012 may be fixed as per pre-amended seniority rules through out the cadres.

4. AND WHEREAS, DoP & T vide OM No. 14014/14/2014-AIS.I dated 22-1-2018 has also decided to count the service of the officers rendered in the rank of Deputy SP or equivalent upto the 31st December of the vacancy year against which he has been appointed to the IPS.

5. AND WHEREAS, the matter regarding fixation of seniority as per DoP&T O.M. dated 21-8-2017, 3-11-2017 & 22-1-2018 were examined thoroughly and with the approval of the competent authority it has been decided to implement the decisions conveyed by DoP&T vide their aforesaid O.Ms.

6. AND THEREFORE, the seniority/year of allotment of officers appointed by promotion to IPS of Kerala Cadre from the Select Lists 2008A, 2009, 2010 & 2011 has been revised in terms of pre-amended seniority rules as follows in supersession/modification of this Ministry's order No. 1-15011/1/2013-IPS.I dated 25-9-2014 & dated 11-10-2017 and No. 1-15011/13/2014-IPS. I dated 30-7-2014.

Weightage Formula as per pre-amended Seniority Rules is as under:

<i>Completed years of qualifying service</i>	<i>Weightage in Years</i>
12	4
15	5
18	6
21	7
23	8
25	9
27	10 (Maximum)

<i>Sl. No.</i>	<i>Name of the Officer (S/Shri)</i>	<i>Select List</i>	<i>Date from which holding rank not below that of Dy.SP or Equivalent</i>	<i>Completed years of service rendered in the rank not below that of Dy.SP or equivalent till 31st day of December of the year for which the SCM was held to prepare the select list on the basis of which the said officer was appointed to IPS (Fraction if any are to be ignored)</i>	<i>Total Weightage in years in terms of the IPS (Regulation of Seniority) Rules, 1988 as amended vide notification No. 14014/54/96-AIS (I) dated 31-12-1997, 14014/14/2000-AIS (I) dated 30-8-2005 & 14014/4/2011-AIS (I)-B dated 31-12-1997</i>	<i>Year of allotment as per order dated 18-4-2012</i>	<i>Completed year of service rendered in the rank not below that of Dy.SP or equivalent till 31st day of December of the year for which the SCM was held to prepare the select list on the basis of which the said officer was appointed to IPS (Fraction if any are to be ignored)</i>	<i>Total weightage as per clarification issued by the DoP&T's order dated 3-11-2017 and 22-1-2018</i>	<i>Revised year of allotment as per DoPT OM dated 3-11-2017 & 22-1-2018</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	K. B. Balachandran #@	2008-A	20-2-1996	11	4	2004	12	4	2004
2	S. Surendran #	2008-A	5-5-1998	9	4	2004	10	4	2004

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
3	A. V. George #	2008-A	2-5-1998	9	4	2004	10	4	2004
4	S. Sasikumar #@	2008-A	13-4-1999	8	4	2004	9	4	2004
5	T. K. Rajmohan #@	2008-A	5-4-1999	8	4	2004	9	4	2004
6	P. H. Asharaf #@	2009	31-3-1999	9	4	2005	10	4	2005
7	V. C. Mohanan #@	2009	25-3-1999	9	4	2005	10	4	2005
8	Shaikh Anveruddin Sahib #@	2009	29-3-1999	9	4	2005	10	4	2005
9	A. J. Thomaskutty #@	2009	21-10-1999	9	4	2005	10	4	2005
10	Mohammed Iqbal	2010	26-3-1999	11	3	2007	11	4	2006
11	K. K. Jayamohan	2010	24-10-1999	11	3	2007	11	4	2006
12	V. Suresh Kumar @	2010	13-3-2000	10	3	2007	10	4	2006
13	M. Mohammed Shabeer	2010	24-6-2000	10	3	2007	10	4	2006
14	C. P. Gopakumar	2010	23-6-2000	10	3	2007	10	4	2006
15	Alex M. Varkey @	2010	18-12-2000	10	3	2007	10	4	2006

16	J. Chrostopher Charles Raj @	2010	18-9-2000	10	3	2007	10	4	2006
17	Thomas Jolly Cherrian @	2010	10-10-2000	10	3	2007	10	4	2006
18	P. A. Valsan @	2010	26-3-2001	9	3	2007	9	4	2006
19	G. Somasekhar	2010	12-3-2001	9	3	2007	9	4	2006
20	D. Sali @	2010	19-3-2001	9	3	2007	9	4	2006
21	K. L. Harikumar @	2010	14-3-2001	9	3	2007	9	4	2006
22	V. N. Sasidharan	2011	5-5-1998	13	3	2008	13	4	2007
23	K. Vijayan (Sr.) @	2011	19-11-1999	12	3	2008	12	4	2007
24	N. Vijaykumar	2011	26-3-2001	10	3	2008	10	4	2007
25	N. Ramachandran	2011	30-3-2001	10	3	2008	10	4	2007
26	P. N. Unmirajan	2011	19-9-2001	10	3	2008	10	4	2007
27	K. V. Joseph @	2011	29-8-2002	9	3	2008	9	4	2007

The completed year of service in r/o S.No.1 to 9 was counted upto 31st December immediately before the year for which the SCM was held.

@ Retired.

7. As per Rule 4 of the IPS (Regulation of Seniority) Rules, 1988, the placement of above officers in the Select List will be as under as per Civil List-2017:—

- (i) Shri S. Surendran & A V George, shall be placed enblock below Shri K P Phillip (SPS:2004), the only SPS, IPS officer of 2004 batch to the Kerala Cadre of IPS and above Shri Neeraj Kumar Gupta, (RR:2005), the senior direct recruit IPS officer of 2005 batch of Kerala Cadre.
- (ii) Shri Mohamed Iqbal, K K Jayamohan, M Mohammed Shabeer, G Somasekhar, shall be placed enblock below Shri Kaliraj Mahesh Kumar S., (RR:2005) the junior direct recruit IPS officer of 2005 batch to the Kerala Cadre of IPS and above Shri Debesh Kumar Behra, (RR:2007), the senior direct recruit IPS officer of 2007 batch of Kerala Cadre of IPS.
- (iii) Shri V N Sasidhara, N Vijayakumar, N Ramachandran, P N Unmirajan shall be placed enblock below Smt. Uma (RR:2007) the junior direct recruit IPS officer of Kerala Cadre of IPS and above Shri Putta Vimaladitya (RR:2008) the senior direct recruit IPS officer of 2008 batch of Kerala Cadre of IPS.

(Sd.)

(AJAY KUMAR SINGH),

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